

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 30.05.2022 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1660 of 2022 in Comp. App. (AT) (Ins) No. 519 of 2022	Sudarshan Das Mudhra (Suspended Director of Simplex Projects Ltd.) Vs. State Bank of India & Anr.	Sinha S. Nikhilesh	Misha Suhani Dwivedi Nikhil Mathur-R1 Shweta Dubey Ichchha Kalash-R2

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 599 of 2022	Sanjai Kumar Gupta Vs. Brand Alloys Pvt. Ltd.	Aniket Prasoon	Debashis Mukherjee
<b>3.</b>	Comp. App. (AT) (Ins) No. 601 of 2022	Quickdel Logistic Pvt. Ltd. Vs. Aparajitha Corporate Services Pvt. Ltd.	Murari Kumar	
<b>4.</b>	Comp. App. (AT) (Ins) No. 602 of 2022	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.	Pooja Mahajan	
<b>5.</b>	Comp. App. (AT) (Ins) No. 603 of 2022	Yes Bank Ltd. Vs. Suresh Kumar Jain Resolution Professional of K.K. Overseas Pvt. Ltd. & Ors.	Neeraj Yadav	
<b>6.</b>	Comp. App. (AT) (Ins) No. 607 of 2022	Manoj Kulshrestha Vs. Amarjeet Singh Kalra & Ors.	Abhindra Maheshwari	
<b>7.</b>	Comp. App. (AT) (Ins) No. 615 of 2022	Raj Kumar Banerjee Minority Shareholder of Rohit Ferro Tech Ltd. Vs. Supriyo Kumar Chaudhuri Resolution Professional of Rohit Ferro Tech Ltd. & Ors.	Aviral Kapoor	Indranil Ghosh

8.	Comp. App. (AT) (Ins) No. 618 of 2022	Ashish Chandravandan Patel Suspended Board of Director of Cengres Tiles Ltd Vs. Axis Bank Ltd. & Anr.	Mandeep S Saluja	
9.	Comp. App. (AT) (Ins) No. 620 of 2022	Ram Naresh Agarwal Vs. Jones Lang Lasalle Property Consultants (India) Pvt. Ltd. & Anr.	Arijit Mazumdar	
10.	Comp. App. (AT) (Ins) No. 621 of 2022	Sanjay Bhausahab Bhange Vs. Khushbu Dye Chem Pvt. Ltd. & Anr.	Anuj Tiwari	

**For Admission (After Notice)**

11.	Comp. App. (AT) (Ins) No. 1005 of 2021	Ranjeet Kumar Burnwal Vs. Committee of Creditors, Through Mr. Supriyo Kumar Chaudhuri & Ors.	Iswar Mohapatra	Swati Dalmia-R2
12.	Comp. App. (AT) (Ins) No. 1042 of 2021 & I.A. No. 672 of 2022	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neha N Avinash RKhanoklarR4
13.	Comp. App. (AT) (Ins) No. 18 of 2022	Datawind UK PLC. Vs. Haiko Logistics India Pvt. Ltd. & Anr.	Vriti Gujral	Himanshu Yadav Anirudh Jamwal Nitin Kant Setia Sardavinder Goyal-R2
14.	Comp. App. (AT) (Ins) No. 21 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd. & Ors.  <b>With</b>	Ravi Raghunath	Pratik Thakkar-R1 Atul Sharma-R2 Rohan Agrawal Meghna Rao-R3
15.	Comp. App. (AT) (Ins) No. 22 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd.	Ravi Raghunath	Pratik Thakkar-R1
16.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	A K. Tiwari Manjit S. Bali
17.	Comp. App. (AT) (Ins) No. 316 of 2022	Bharat Heavy Electricals Ltd. Vs. Navneet Kumar Gupta Liquidator of Monnet Power Company Ltd.	M V Kini	Abhishek Sharma Gaurav Arora Ashly Cherian

18.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	Rajiv S Roy Avrojoyoti Chatterjee Satyam Saxena-R1
19.	Comp. App. (AT) (Ins) No. 370 of 2022	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd.	Sanjay Bhatt	R.K Gupta Ekansh Mishra Swarlipi Deb Roy
20.	Comp. App. (AT) (Ins) No. 506 of 2022	Rolta India Ltd. Vs. Anant Sadekar & Ors.  <b>With</b>	Mahesh Agarwal	

#### For Hearing

21.	Comp. App. (AT) (Ins) No. 873 of 2021	Rolta Defence Technology Systems Pvt. Ltd. Vs. Jayesh Anant Bhusane  <b>With</b>	Mahesh Agarwal	Udaya Sankar
22.	Comp. App. (AT) (Ins) No. 874 of 2021	Rolta Bi & Big Data Analytics Pvt. Ltd. Vs. Rajesh Madhukar Sawant  <b>With</b>	Mahesh Agarwal	Udaya Sankar
23.	Comp. App. (AT) (Ins) No. 875 of 2021	Rolta India Ltd. Vs. Vipin Dayaram Yadav	Mahesh Agarwal	Udaya Sankar
24.	Comp. App. (AT) (Ins) No. 304 of 2022  <b>(PH)</b>	Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors.	Prateek Kumar	Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3
25.	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022  <b>(PH)</b>	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli
26.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

**02:00 PM**  
**(After rising of Court - III)**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

<b>27.</b>	I.A No. 1674 of 2022 in Comp. App. (AT) (Ins) No. 954 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
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**After the above**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>28.</b>	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022 <b>(PH)</b>	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
<b>29.</b>	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors.  <b>With</b>	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
<b>30.</b>	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.  <b>With</b>	Nidhi Khanna	Dhiraj K. Totala
<b>31.</b>	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors.  <b>With</b>	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia-R1 Aditi Deshpande-R3
<b>32.</b>	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.  <b>With</b>	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2

33.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
34.	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
35.	Comp. App. (AT) (Ins) No. 361 of 2022	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.	Rishi K. Awasthi	Dhiraj Kumar Totala

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By order of Hon'ble Chairperson  
-sd/-  
Registrar